

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 18.01.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
IA 90/17 in CP No.52/ BB/2017	-	For settlement/ compromise	BIFR Ref. Petition U/s 434(1)(d)	Karnataka State Financial Corporation Vs Metropoli Overseas Ltd. & Others

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

13, D.S.T. Somashekhar
94811 35419

Petitioner T Somashekhar

ORDER

Counsel for Petitioner is present. Again he requested time. List it on
20/02/2018.


Member (T)


Member (J)